NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 744 of 2020

IN THE MATTER OF:

Next Orbit Ventures	Fund	Appellant
Versus		
Print House India Pv	t. Ltd. & Ors.	Respondents
Present:		
For Appellant :	Mr. Abhijeet Sinha and Mr. Kumar Anurag Singh, Advocates	
For Respondents:	Mr. Rohan Sonawane, Advocate for R-1	
	Mr. Dinkar Singh, Advocate for R-2	
	Mr. Arpan Behl, Advocate for R-3	

<u>ORDER</u> (Through Virtual Mode)

03.09.2020 After hearing Mr. Abhijeet Sinha, learned counsel for the Appellant for a while, we find that 'Company Appeal (AT) (Insolvency) No. 641 of 2020' has been preferred against the same impugned order which is pending before this Appellate Tribunal and listed on **29th September, 2020**. That apart, we also informed that the appeal is pending against the previous order being 'Company Appeal (AT) (Insolvency) No. 417 of 2020' as regards the same 'corporate insolvency resolution process'. It is stated at the Bar that one more appeal 'Company Appeal (AT) (Insolvency) No. 665 of 2020' is also pending for consideration against the same CIRP process before this Appellate Tribunal.

Issue Notice upon the Respondents.

Mr. Rohan Sonawane, Advocate waived and accepted notice on behalf of Respondent No1. Mr. Dinkar Singh, Advocate waived and accepted notice on behalf of Respondent No. 2. Mr. Arpan Behl, Advocate waived and accepted notice on behalf of Respondent No. 3. No further notice need to be issued on the Respondents. Learned counsel for the Respondents may file their reply-affidavits within two weeks. Rejoinder, if any, may be filed within one week thereof. Pleadings be completed and parties may also file their short written submissions, not exceeding three pages, along with their pleadings.

List the appeal 'for Admission (After Notice)' on **29th September, 2020** along with 'Company Appeal (AT) (Insolvency) No. 417 of 2020' and other connected appeals.

Prayer for interim relief is rejected.

[Justice Bansi Lal Bhat] Acting Chairperson)

[V.P. Singh] Member (Technical)

[Dr. Alok Srivastava] Member (Technical)

/ns/gc/

Comp. App. (AT) (Insolvency) No. 744 of 2020